

Central Administrative Tribunal
Principal Bench

R.A. No. 46 of 2002
in
O.A. No. 2507/98

New Delhi, dated this the 15th February 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Ajay Kumar ..Applicant

Versus

S.P. Mehta & Ors ..Respondents.

ORDER(BY CIRCULATION)

S. R. ADIGE, VC(A)

Perused the RA.

2. A Perusal of the Tribunal order dated 7.11.2001 in C.P.NO 21/2001 and arising OA.NO.2507/98 reveals that there is no such observation therein that respondents had averred that

all promotions and consequential benefits have been paid apart from non-consideration of his case for promotion as Asstt. personnel officer.

3. RA is rejected.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A).

/ug/